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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 33(RE-2005)/2004-09

NEW DELHI: the 26th July, 2005

In exercise of powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2004-09, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures (Vol.I):

1. The following additions shall be made in Appendix 5:-

92. Humber Inspection International Limited
“RIVARDY” Manby Road,
IMMINGHAM, North East Lincolnshire,
England DN40 2LG
Tel No: (01469)-577774.
Fax No. : (01469)-577400.
e-mail: alan.wilson@humberinspection.freemove.co.uk

93. Interglobe Marine Consultants,
P.O. Box 6870
Dubai-U.A.E.
Tel No: 009714-3935258
Fax No. : 009714- 3558056
e-mail: igiak@emirates.net.ae

2. Sl. No. 22 in para 2.32(i)(b) shall be corrected to read as follows:-

22. CFS Mulund.

This issues in public interest.

(K.T. Chacko)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No.01/93/180/M-121/ AM05/PC-I(B))